

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

103. I.A. 2645/2022

I.A. 2629/2022

I.A. 2191/2022

IN

C.P.(IB)-1067(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **05.04.2024**

NAME OF THE PARTIES: IDBI Bank Limited

V/s.

Osian's Connoisseurs of Art Pvt Ltd

SECTION 7 OF IBC, 2016

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**ORDER**

**HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE**

Mr. Saurabh Kalia a/w Mr. Ateendra Saumya Singh for the SRA, Adv Sumesh Dhawan, Adv Vatsala Kak, Adv Raghav Dembla, Adv Shaurya Shyam appearing for Applicant in IA 2629/2022, Adv. Shyam Kapadia a/w Adv. Bhanu Chopra for the Resolution Professional.

**I.A. 2645/2022**

Ld. Counsel for the RP submits that the details of the amount of Rs. 2.26 crores payable to the employees, on account of salary/gratuity/leave salary/LTA are not made available and seeks time to obtain details and place on record by way of additional affidavit.

Let the same be done within two weeks. List on **02.05.2024**.

**I.A. 2629/2022**

The arguments in the above I.A has already been heard. Today, listed for the submitting written submissions.

Ld. counsel for the RP submitted written submissions.

**Reserved for order.** Liberty is granted to the Applicant to file written submissions within one week.

**I.A. 2191/2022**

It is observed that the Applicant has not been appearing in the matter.

List on **02.05.2024** for appearance of the Applicant/Dismissal of the Application.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)  
/RKS/

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)